

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 06.01.2022 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 05 of 2022	Ritika Arora Vs. Rakesh Kumar Jain & Ors.	Pardeep Dhingra	
2.	Comp. App. (AT) (Ins) No. 07 of 2022	Gajendra Singh Singhvi Vs. Bank of Maharashtra (A Government of India Undertaking)	Rajiv Gupta	
3.	Comp. App. (AT) (Ins) No. 11 of 2022 (With Defects)	Shyam Kishan Saraf Vs. Atul Kumar Kansal Resolution Professional of Universal Buildwell Pvt. Ltd. & Anr.	Rajeev Kumar	

For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 700 of 2021	Amit Goel Vs. Piyush Shelters India Pvt. Ltd. Through Resolution Professional & Ors. With	Sanchit Garga	Babita Jain-R1 Sumit Shukla-R3-5 Swamit D Gupta-RP Naveen Kr. Gupta Sanjeev Panda
5.	Comp. App. (AT) (Ins) No. 761 of 2021	Harjeet Kaur Vs. Swami Deen Gupta & Ors. With	Prateek Vats	Babita Jain-R1 Sumit Shukla-R3-5 Swamit D.Gupta-RP Naveen Kr. Gupta Sanjeev Panda
6.	Comp. App. (AT) (Ins) No. 925 of 2021	Shri Bala Pareek & Ors. Vs. Swami Deen Gupta & Anr.	Lalit Mohan	Babita Jain-R1 Sumit Shukla-R2

02:00 PM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Judgment

7.	Comp. App. (AT) (Ins) No. 470 of 2021	SICOM Ltd. Vs. Sundaresh Bhat The Liquidator of ABG Shipyard Ltd.	Pranaya Goel	Ashly Cherian Kamlendra Singh Abhishek Sharma Sundaresh Bhat-R1
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**By order of Hon'ble Chairperson
-sd/-
Registrar**